

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar General at Jammu)

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**Subject:- Instructions regarding proper indexing of Annexures in  
Latter Patent Appeals.**

**CIRCULAR**

**No: 05 of 2026/RG**

**Dated: 21.02.2026**

It is being noticed that in several Letters Patent Appeals (LPSs), the copy of petition(s) filed before Hon'ble Single Bench and annexures appended thereto, are being indexed collectively, which at times, causes avoidable inconvenience to the Hon'ble Court(s) during hearings.

With a view to remove aforesaid bottleneck, it is hereby ordered that in paper book of the LPA, copy of petition filed before Single Bench and annexures appended thereto, shall be marked separately /distinctively so that no inconvenience is caused to the Hon'ble Court while referring to these annexures. This is in continuation to High Court Circular No. 16 of 2025/RG dated 10.11.2025.

The Registry shall ensure compliance at the time of scrutiny, and deficiencies, if any, shall entail return of LPA/Appeal for rectification.

**By Order.**

  
(M.K Sharma)

**Registrar General**  
**Dated:- 21.02.2026**

**No:- 0703-148/RG/GS**  
**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr/Mrs. Justice \_\_\_\_\_;  
..... for information of their Lordships
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu;
5. Registrar Rules, High Court of J&K and Ladakh, Jammu;  
..... for information.
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action;
7. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information.
8. President, High Court Bar Association, Jammu;
9. Kashmir Advocates Association, Srinagar;  
..... for information and necessary action.
10. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of the High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.

  
**Registrar General**